(d) if so, whether the said serial has teen approved for telecast over Doordarshan;

Written Answers

- (e) by when it is likely to be telecast; and
- (f) if the answer to part (d) above be in the negative the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

- (b) and (c) Yes, Sir. Certain modifications were suggested by Doordarshan to the producer with a view to improve the quality of the programme.
- (d) to (f) Even though the producer was requested to make the necessary changes in the two episodes submitted by him, according to Doordarshan, the programme has not come up *to* their expectation and is yet to be approved finally. Therefore, the date of telecast is yet *to* be decided.

TV Transmitter at Nagapaltinam

1536. SHRI SAMAR MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what progress has been made in respect of installation of a Low Power TV Transmitter at Nagapattinam, Tamil Nadu which was included in Doordarshan's Annual Plan for 1990-91?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): Preliminary Project Note for establishment of the transmitter has been prepared; channel of operation of the transmitter finalised and orders for t he transmitter and other allied equipment have been placed on the manufacturers.

1537. [Transferred to the 2nd August, 1991.]

Telecast of Documentary—"Democracy and Money Power"

1538. SHRI A. NALLASIVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to answer to Unstarred Question 717 given in the Rajya Sabha on the 5th February, 1991 and state:

- (a) whether it is a fact that a TV Documentary entitled "DEMOCRACY & MONEY POWER—THE RING MASTERS" produced by M/s. Media Workshop, New Delhi, financed by the Government, had fulfilled all the terms and conditions enforced by Doordarshan including cuts etc.
- (b) if so, the reasons for withholding the telecast of the said documentary;
 - (c) by when it is likely io be telecast?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The programme on the misuse of Money and Power produced by M/s. Media Workshop and commissioned by Doordarshan could not be telecast during the 1989 preelections days as its telecast at that time would have infringed the guidelines issued by the Election Commission.

(b) and (c) Taking into account the participants in the programme and the specific events which it deals with the programme appears dated and hence Doordarshan does not propose to telecast it at this stage.

Representation received from All India Ordnance Factories ex-trade Apprentices Association

1539. SHRI A. NALLASIVAN: Will the Minister Of DEFENCE be pleased to state:

- (a) whether Government Lave received a representation dated the 19th February, 1991 from the All India Ordnance Factories ExTrade Apprentices Association, Ichapur, West Bengal regarding nonab-sorption of 20th Batch NCTVT passed Ordnance Factories Extrade apprentices;
 - (b) if so, what are their grievances; and
- (c) what action Government propose to take to redress their grievances?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) Their main grievance is that the